

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2

Date : 26th February, 2019

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
11.	Original Application No. 93/2019	Vinod Yadav Vs. Govt. of NCT of Delhi	
12.	Original Application No. 94/2019	Om Prakash Singh Vs. State of Haryana	
13.	Original Application No. 95/2019	Ram Sharan Vs. State of Uttar Pradesh	
14.	Original Application No. 96/2019	Israr Vs. State of Uttar Pradesh	
15.	Original Application No. 97/2019	Neeraj Sharma Vs. Govt. of NCT of Delhi	

For orders, cause list and other information please visit our website: www.greentribunal.gov.in